

National Company Law Tribunal

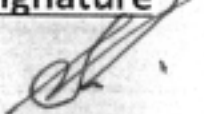
Allahabad Bench

CP NO. (CAA) 94/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE COMPANY: Sybly Industries Ltd & ors

SECTION OF THE COMPANIES ACT: U/S 230/232 of Companies Act of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	Shahid Kazmi	Adv.	Petitioner	
2.	KULDEEP SINGH	STA	O.L.	K. Singh

CP No. (CAA) 94/ALD/2017

Sri Shahid Kazmi, advocate for the petitioner. Sri Kuldeep Singh proxy for the OL present. He files Supplementary cum clarificatory affidavit reviewing the typographical error occurred in the previous affidavit, which is now taken on record. As in this matter argument from both the parties have already been heard. Hence, judgement is reserved.

— Sd —

Date: 30/01/2018

Typed by
Jyoti
(Stenographer)

H.P. Chaturvedi,
Member(Judicial)